

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 192 of 2018 &
IA NO.610 OF 2019

Dated: 22nd July, 2019

In the matter of:

The Tata Power Company Limited (Distribution). Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission&Anr. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.09.2019.**

PS/Court Master

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